



GOVERNMENT OF JAMMU AND KASHMIR
CIVIL SECRETARIATE: SOCIAL WELFARE DEPARTMENT
SRINAGAR/JAMMU

NOTIFICATION,
Srinagar, the 20th, 2018

SRO 353 In exercise of the powers conferred by section 4 of the Jammu and Kashmir Juvenile Justice (Care and Protection of Children) Act 2013 read with rule 81 of the Jammu and Kashmir Juvenile Justice (Care and Protection of Children) Rule, 2014, the Government hereby notifies the location of Juvenile Justice Boards within the respective Districts/Jurisdictions as shown against each:-

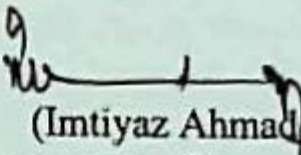
S.No	District	Location
1	Anantnag	Sathoo Complex near Zonal Office JK Bank Iqbal Market Anantnag 192101
2	Bandipora	Ward No. 10, Tawheed abad Bagh, Bandipora, 193502
3	Baramulla	House No. 430, Colony Rehmat Abad, Jetty Road, Opposite College Ground 193101
4	Budgam	Sheikhpora, Humhama, Main Road Near Fitrat Abad, Budgam 191111
5	Ganderbal	Wani Complex Duderhama, Ganderbal 191201
6	Kargil	Baroo Yokma near Circuit House, Kargil 194103
7	Kulgam	2 nd Floor Town Plaza, Main Gate Mini Secretariat 192231
8	Kupwara	SM City Centre, Exchange Road Near DSP's Office Branwari, Kupwara 193222
9	Leh	Working Women's Hostel, Ibex Colony behind RTO 194101
10	Pulwama	Washbugh, Pulwama Tahab Road Near Girls Higher Secondary School Pulwama 192301
11	Shopian	Wani Building Srinagar Road, Bungam Near Gurdawara, Shopian 192303
12	Doda	Near Sports Stadium, Doda 182202
13	Jammu	Haj House Rail Head Complex Jammu 180012
14	Kathua	Ward No.16, Rakh-Sarkar Palia, Near A K Gupta Hospital 184101
15	Kishtwar	Ward No 10, House No. 122, Om Mehta Road Shakti Nagar Kishtwar 182204
16	Poonch	Ward No. 5, Mir Colony Near Stadium Poonch 185101

[Handwritten signature]

17	Rajouri	Near District Police Line, Rajouri, Sub-office Board of School Education 185131
18	Ramban	Maitra Near Jama-Masjid Maitra Ramban 182144
19	Reasi	Ward No. 2, Vijaypur Road, Garden Estate, Gadhal Reasi 182311
20	Samba	Village Jakh, Tehsil Vijapur, District Samba 184120
21	Udhampur	Kallar, Near Government Degree College for Women, Udhampur 182101

Further, the infrastructure and manpower as required shall be provided by Mission Director Integrated Child Protection Scheme, J&K.

By order of the Government of Jammu and Kashmir.


 (Imtiyaz Ahmad Wani)
 Under Secretary to Government
 Social Welfare Department

No SW/ICPS/CWC/08/2018

Dated 20-08.2018

Copy to the :

- 1) Secretary to Government, Ministry of Women and Child Development, GOI, New Delhi.
- 2) Principal Secretary to Government Finance Department, J&K, Srinagar
- 3) Ld Registrar General, Hon'ble High Court J&K, Srinagar.
- 4) Commissioner/Secretary to Government General Administration Department J&K, Srinagar.
- 5) Secretary to Government Department of Law, Justice and Parliamentary Affairs J&K, Srinagar.
- 6) Director Information J&K, Srinagar.
- 7) Mission Director ICPS, J&K, Srinagar.
- 8) General Manager Government Press, Srinagar for publication of the said notification in the Government Gazette.
- 9) OSD to Advisor(G) to Hon'ble Governor.
- 10) PS to Chief Secretary, J&K
- 11) PS to Secretary to Government Social Welfare Department J&K, Srinagar.
- 12) Concerned Principal Magistrates/Members
- 13) SRO Notification File.